PRS LEGISLATIVE RESEARCH



Parliament Session Alert

Monsoon Session: July 21, 2025 - August 21, 2025

Highlights

- ◆ The Monsoon Session of Parliament is scheduled to be held between July 21 and August 21, 2025. There will be a total of 21 sittings. No sittings will be held between August 12 and August 18, 2025.
- Seven pending Bills have been listed for consideration and passing. Eight Bills have been listed for introduction, consideration and passing. These are listed below:

Bills listed for introduction, consideration and passing

Short Title	Key Objectives	
Finance / Commerce		
The Manipur Goods and Services Tax (Amendment) Bill, 2025	To amend the Manipur Goods and Services Tax Act, 2017	
The Taxation Laws (Amendment) Bill, 2025	To amend certain tax laws	
The Jan Vishwas (Amendment of Provisions) Bill, 2025	Seeks to foster ease of doing business	
Education		
The Indian Institutes of Management (Amendment) Bill, 2025	To add IIM Guwahati to the schedule of the Indian Institutes of Management Act, 2017	
Culture		
The Geoheritage Sites and Geo-relics (Preservation and Maintenance) Bill, 2025	To provide for the declaration, preservation, and maintenance of geoheritage sites and geo-relics of national importance for research, education, awareness generation, and tourism	
Mines		
The Mines and Minerals (Development and Regulation) Amendment Bill, 2025	To provide for the recovery of critical minerals, inclusion of contiguous area in a mining lease for mining of deep-seated minerals, and widening the scope of the National Mineral Exploration Trust	
Sports		
The National Sports Governance Bill, 2025	To provide for the promotion of sports, sportspersons' welfare, and ethical practices in sports; to establish standards for the governance of sports federations; and to institute measures for the resolution of sports grievances and disputes	
The National Anti-Doping (Amendment) Bill, 2025	To align the definitions and provisions of the National Anti- Doping Act, 2022 with the World Anti-Doping Agency Code and international best practices, and to ensure the independence of the National Anti-Doping Appeal Panel	

Bills listed for consideration and passing

Short Title	Key Objectives	Introduced on	Status
Finance			
The Income Tax Bill, 2025	Replaces the Income Tax Act, 1961. Retains most of its provisions, including tax rates and offences. Primarily seeks to simplify the language and remove redundant provisions	13 Feb 2025 Lok Sabha	Referred to Select Committee of Lok Sabha

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Short Title	Key Objectives	Introduced on	Status		
Home Affairs					
The Readjustment of Representation of Scheduled Tribes in Assembly Constituencies of the State of Goa Bill, 2024	Reserves seats in the Goa Legislative Assembly for Scheduled Tribes	5 Aug 2024 Lok Sabha	Pending in Lok Sabha		
Shipping					
The Indian Ports Bill, 2025	Repeals the Indian Ports Act, 1908. Provides for regulation of the ports sector by creating Maritime State Development Council, State Maritime Boards, and Dispute Resolution Committee	28 Mar 2025 Lok Sabha	Pending in Lok Sabha		
The Merchant Shipping Bill, 2024	Replaces the Merchant Shipping Act, 1958, modifies provisions related to the registration and ownership of ships, regulation of maritime training, seafarer welfare, and pollution control	10 Dec 2024 Lok Sabha	Pending in Lok Sabha		
The Coastal Shipping Bill, 2024	Seeks to regulate vessels engaged in trade within Indian coastal waters	2 Dec 2024 Lok Sabha	Passed by Lok Sabha on 3 Apr 2025 Pending in Rajya Sabha		
The Carriage of Goods by Sea Bill, 2024	Replaces the Indian Carriage of Goods by Sea Act, 1925, which provides for the rights and liabilities attached to goods transported by sea from Indian ports. Retains most provisions of the Act	9 Aug 2024 Lok Sabha	Passed by Lok Sabha on 28 Mar 2025 Pending in Rajya Sabha		
The Bills of Lading Bill, 2024	Replaces the Indian Bills of Lading Act, 1856, which provides for a legal framework for issuing bills of lading, which provide conclusive evidence of goods on board. Retains most of the provisions of the Act	9 Aug 2024 Lok Sabha	Passed by Lok Sabha on 10 Mar 2025 Pending in Rajya Sabha		

Sources: Lok Sabha and Rajya Sabha Bulletins dated July 3 and July 14, 2025; PRS.

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